

PRESCRIBED FORMAT

Form.1									
List of cases E-filed during the month of DECEMBER, 2022									
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2							
List of cases in which e-payment of Court Fee was made during the month of DECEMBER, 2022							
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.3							
List of cases in which Electronic Service of Process has taken place during the month of DECEMBER, 2022							
Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	-
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	-

Form.4						
List of total no. of cases randomly allocated during the month of DECEMBER, 2022						
Sl.No	Court	District	Case No.	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.32/2020	M/s Rani Satya Sai Vs State of AP	S.Rajan Vs AGP	21.12.2020
			COS.13/2020	Indo American Technologies Vs M/s MRS Aqua Solutions	SPRK & YSVP Vs MSB	18.05.2020
			COS.9/2021	Sumitomo Chemical India Ltd Vs Sai Kamakshi Rythu Depot & 5 Ors	RKSM Vs KVSarma	17.07.2021
			COS.16/2020	RSV Constructions (P) Ltd Vs Govt of AP & Anr	SKM Vs AGP	18.05.2020
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5
List of cases in which Case Management Hearing was held during the month of DECEMBER, 2022

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	COS 19/2017 (Old OS 545/2013)	M/s. The New India Assurance Co. Ltd., (P1), Lanco Kondapalli Power Limited (P2) Vs. Gangavaram Port Limited (D1), M/s. Lee and Muirhead Pvt. Ltd. (D2), M/s. Integral Shipping (D3), IFFCO-TOKIO General Insurance Limited (D4), M/s. National Insurance Company Limited (D5)	Sri. B.V. Ramanjaneya Rao, Advocate for Plaintiffs Vs. Sri. V. Ravindra Prasad, Advocate for D1, Sri. S. Srinivasa Murty, Advocate for D2, Sri. N. Madhava Rao, Advocate for D5, D3 & D5 are Exparte	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 13.12.2013)	05.12.2022
COS 17/2018			M/s. I.S.N. Raju Infrastructures (P) Ltd., (Plaintiff) Vs. M/s. UNITECH-NCC (JV) (D1), M/s. Unitech Ltd., (D2), NCC Limited (D3), National Highways Authority of India (NHAI) (D4)	Sri. B.A.Raja Rao, Advocate for Plaintiff Vs. Sri. S. Narayana, Advcoate for D1, D2, Sri. K. Madhusudhana Rao, Advocate for D4, D3 is Exparte	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, VSP on 28.12.2018)	06.12.2022	
COS 15/2020			K.B.S. Irrigations Private Limited (Plaintiff) Vs. Felguera Gruas India Pvt Ltd., (D1), Mr. Luis, Alfonso Zapico Mortera (D2), Mr. Roberto Perez Lopez (D3)	Sri. P.S.P. Suresh Kumar, Advocate for Plaintiff Vs. Sri. K.Rama Kireeti, Advocate for D1, D2 D3 is Exparte	01.10.2020	06.12.2022	
COS 3/2020			M/s. Suresh Surgicals (Plaintiff) Vs. Ellenbarrie Industrial Gases Limited (EIGL) (Defendant)	Sri. M. Hari Mehar, Advocate for Plaintiff Vs. Sri. V. Satish, Advocate for Defendant	28.01.2020	21.12.2022	

Form.5
List of cases in which Case Management Hearing was held during the month of DECEMBER, 2022

Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS.32/2020	M/s Rani Satya Sai Vs State of AP	S.Rajan Vs AGP	21.12.2020	06.12.2022
			COS.13/2020	Indo American Technologies Vs M/s MRS Aqua Solutions	SPRK & YSVP Vs MSB	18.05.2020	08.12.2022
			COS.9/2021	Sumitomo Chemical India Ltd Vs Sai Kamakshi Rythu Depot & 5 Ors	RKSM Vs KVSarma	17.07.2021	21.12.2022
			COS.16/2020	RSV Constructions (P) Ltd Vs Govt of AP & Anr	SKM Vs AGP	18.05.2020	27.12.2022

Form.6													
Contested commercial cases disposed during the month of DECEMBER, 2022													
Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	-	--	-	-	-	-	-	-	-	-	-
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 14/2017 (Old OS 519/2016)	M/s. Sri Lakshmi Prabha Engineering Industries Pvt. Ltd., Vs. SBI General Insurance Pvt. Limited	Sri. M.Ramdas, Advocate for Plaintiff Vs. Sri. Syed Moinuddin, Advocate for Defendant	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 26.10.2016)	No	16.12.2022	2242 days	Contested	-	-	U/Or.VII R.1 Sec.26 of CPC

*N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7
Summary of Commercial Cases during the month of DECEMBER, 2022

Sl.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	68	0	4	64
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	196	1	4	193

FAC.REGISTRAR (ENQUIRIES)